



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2010-11/563
DPSS.CO.OSD. No. 2764 /06.11.001/ 2010-2011

June 14, 2011

To

All Scheduled Commercial Banks

Dear Sir,

Directions for submission of system audit reports from CISA qualified Auditor

Please refer to our [circular Ref No. DPSS.1444/ 06.11.001/ 2010-2011 dated December 27, 2010](#) on the captioned subject.

It is clarified that the contents of the above circular are applicable to only those entities which operate a payment system under the Payment and Settlement Systems Act, 2007. Accordingly, the requirement of system audits is not applicable where a bank/entity is a participant in various payment systems such as RTGS, NEFT, CFMS, ECS, NECS, Card payment systems (Visa, MasterCard, etc.), ATM networks (illustratively like NFS, BANCS) etc.

Please acknowledge receipt.

Yours faithfully

G. Srinivas
(General Manager)